

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/1243/2015

Dated: 07/06/2019

Between

K. Meenakshi, W/o. A. Iyyanna,
Aged about 56 years,
Occ: Postal Assistant (On leave),
Ananthapur Head Post Office,
Ananthapur Division.

... Applicant

AND

1. Union of India rep. by its
Secretary to Govt. of India,
Ministry of Communication & IT,
Department of Posts of India,
Dak Bhavan, Sansad Marg,
New Delhi of 110 001.
2. The Chief Postmaster General,
A.P. Circle, Dak Sadan
Hyderabad of 500 001.
3. The Postmaster General,
A.P. Circle, Dak Sadan
Hyderabad of 500 001.
4. The Postmaster General,
Vijayawada Region, Vijayawada of 520 002.
5. The Superintendent of Post Offices,
Anantapur Division,
Ananthapur District of 515 001.
6. The Superintendent of Post Offices,
Nellore Division,
Nellore of 524 001.
7. Postmaster,
Ananthapur HO 515 001. ... Respondents

Counsel for the Applicant : Mr. M. Venkanna

Counsel for the Respondents : Mr. T. Hanumantha Reddy,
Sr. PC to CG

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

Learned counsel for the applicant submits that the O.A. has become infructuous, on account of the retirement of the applicant. The O.A. is dismissed as infructuous. There shall be no order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

***(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN***

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